The monthly remuneration including system of compensation as provided in its regulation

The monthly remuneration of CIC/ IC's is as under:

Sr. No.	Designation	Pay (Fixed)
1	Chief Information Commissioner	As per section 5(1) of "The Right to Information (Term of Office, Salaries, Allowances and Other Terms and Conditions of Service of Chief Information Commissioner, Information Commissioners in the Central Information Commission, State Chief Information Commissioner and State Information Commissioners in the State Information Commission) Rules, 2019".
2	Information Commissioners	As per section 5(2) of "The Right to Information(Term of Office, Salaries, Allowances and Other Terms and Conditions of Service of Chief Information Commissioner, Information Commissioners in the Central Information Commission, State Chief Information Commissioner and State Information Commissioners in the State Information Commission) Rules, 2019".

The monthly remuneration of regular officers/staff of CIC is fixed as per 7^{th} CPC is as under :-

Sr. No.	Designation of the Posts	Pay Level as per 7 th CPC
1.	Secretary, CIC	Level-17
2.	Additional Secretary, CIC	Level-14
3.	Joint Secretary	Level-13
4.	Registrar	Level-13
5.	Director	Level-12
6.	Sr. Principal Private Secretary	Level-12
7.	Deputy Secretary	Level-11
8.	Principal Private Secretary	Level-11
9.	Section Officer	Level-8
10.	Private Secretary	Level-8
11.	Assistant Section Officer	Level-7
12.	Personal Assistant	Level-7
13.	ALIO	Level-8
14.	Steno Grade 'D'	Level-4
15.	Senior Assistant	Level-4
16.	Staff Car Driver	
	Special Grade	Level-6
	Grade-I	Level -5
	Grade-II	Level-4
	Ordinary Grade	Level -2
17.	Multi-Tasking Staff	Level-1

• The system of compensation is based on the government decision on the recommendations of the pay commission as stipulated in CCS (Revised Pay) rules. The link is as under:-

 $\underline{https://doe.gov.in/sites/default/files/7cpc_report_eng.pdf}$